

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2526
ANSWERED ON:16.08.2011
RC REVENUE
Sugavanam Shri E.G.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Metro Rail Corporation (DMRC) has earned huge revenue through sale of Certified Emission Reduction (CER);
- (b) if so, the details thereof during each of the last three years;
- (c) whether the DMRC is registered by the United Nations under the Clean Development Mechanism;
- (d) if so, the details thereof; and
- (e) the steps taken by the DMRC to further reduce the green house gas emissions and for reduction of its operational costs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Delhi Metro Rail Corporation (DMRC) has reported that they have registered one project under Clean Development Mechanism (CDM) and the revenue generated from sale of Certified Emission Reduction (CER) is as detailed below:-

S.No. Year No. of Certified Emission No. of Verified Emission Revenue
Reductions (CERs) Reductions (VERs) (In Rupees)

1.	2008	37793	-	1,17,61,239.00
2.	2009	42878	-	1,30,96,965.00
3.	2010	Action initiated	78775	1,19,16,361.00
Total	80671	78775		3,67,74,565.00

(c) & (d): One project of DMRC is registered with United Nations under the CDM. DMRC's CDM project on regenerative braking titled "Installation of Low Green House Gases (GHG) emitting rolling stock cars in Metro system" CDM Project reference No.UNFCCC 1351, was registered with United Nations Framework Convention on Climate Change (UNFCCC) on 29.12.2007.

(e): DMRC is developing another CDM project on modal shift from which an average of 5,33,341 CERs per year are expected to accrue from 2011 to 2018. Revenue from sale of these CERs, as per prevailing market price, will help reduce DMRC's operational costs partially.